

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VALUE INFRAESTATE INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	VALUE INFRAESTATE INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/04/2012
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45300DL2012PTC234356
5.	Address of the registered office and principal office (if any) of corporate debtor	715, Navrang House 7th Floor, 21 K.G. Marg, C.P. New Delhi -110001
6.	Insolvency commencement date in respect of corporate debtor	16.12.2020* (Though Order of commencement of CIRP passed by the Hon'ble NCLT on 30.01.2020 but came to the knowledge of IRP on 16.12.2020)
7.	Estimated date of closure of insolvency resolution process	14.06.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kumud Shekhar Regn No.: IBBI/IPA-003/IPA-ICAI-N-00206/2018-2019/12358
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-54, Road No 6 Street no. 4, Shyam Vihar Phase 1 Najafgarh, New Delhi-110043 Email ID: kumud.shekhar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email ID: ip.valueinfra@gmail.com
11.	Last date for submission of claims	30.12.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Investors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Dr. Durga Das Agrawal, IBBI/IPA-001/IP-P00557/2017-2018/10987 KBL Agrawal & Co., 413, Vikasdeep Building, Laxmi Nagar District Centre, New Delhi-110092 b) Mr. Sunder Khatri, IBBI/IPA-002/IP-N00437/2017-2018/11191 GF-124&113 World Trade Centre, Babar Road, Lalit Hotel, New Delhi-110001 c) Mr. Anurag Nirbhaya, IBBI/IPA-001/IP-P00870/2017-2018/11468 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA

*Subject to the approval of Hon'ble NCLT

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Value Infraestate India Private Limited on 16.12.2020 (Order scrolled by IRP through internet).

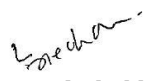
The creditors of Value Infraestate India Private Limited, are hereby called upon to submit their claims with proof on or before 30.12.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18.12.2020
Place: New Delhi

Regn No. IBBI/IPA-003/IPA-ICAI-N-00206/2018-2019/12358


Kumud Shekhar